

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 573 of 2020**

**IN THE MATTER OF:**

**Navneet Jain**

**...Appellant.**

**Versus**

**Manoj Sehgal, RP of Sarbat Cotfab  
Pvt. Ltd. & Ors.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Harsh Garg and Mr. Pulkit Garg, Advocates.**

**For Respondent: Ms. Varsha Banerjee, Advocate for R-1.**

**Mr. Abhishek Anand and Mr. Viren Sharma,  
Advocates for R-2.**

**Mr. Rajiv Gupta, Advocate for R-3.**

**Mr. Suresh Dutt Dobhal, Mr. Nirmal Goenka,  
Advocates for R-4.**

**ORDER  
(Virtual Mode)**

**09.04.2021** Heard. Arguments on behalf of both-sides are completed.

**Reserved for Judgment.**

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**